

GOVT. OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER :: LAKHIMPUR :: NORTH LAKHIMPUR
(DEVELOPMENT BRANCH)

No. LDC.80/NGT/Reports/2019/203

Dated Lakhimpur the 13th July, 2021.

To,

**The Consultant Judicial –NGT,
(P.B.)
<judicial-ngt@gov.in>**

Sub: Regarding-Submission of Compliance report vide order dated 29/01/2021 passed in Original Application No. 360/2018 by the Hon'ble NGT.

Ref: Your e-mail dtd.30-06-2021.

Sir/Madam,

With reference to the subject cited above, I am to submit herewith the compliance report vide Hon'ble NGT order dated 29/01/2021 passed in Original Application No. 360/2018 by the Hon'ble NGT for favour of your kind information and necessary action.

Enclosed: As stated above.

Yours faithfully,


Addl. Deputy Commissioner (i/c NGT)
↓
Lakhimpur.

Dated Lakhimpur the 13th July, 2021.

Memo No. LDC.80/NGT/Reports/2019/203 -A

Copy to-

- C.A. to D.C for kind appraisal of the Deputy Commissioner, Lakhimpur.


Addl. Deputy Commissioner (i/c NGT)
↓
Lakhimpur.

GOVT. OF ASSAM

OFFICE OF THE BLOCK DEVELOPMENT OFFICER :: TELAHI DEVELOPMENT BLOCK

No.TDB/NGT/125/2020-21/

Dtd.- 09/07/2021

To,

The Addl. Deputy Commissioner (i/c NGT)
Lakhimpur, North Lakhimpur

Sub: Submission of Status report on thematic area under NGT.

Ref.: Your letter No.LDC.80/NGT/Reports/2019/148 Dtd. 7th July, 2021.

Sir,

With reference to the subject cited above, I have honour to submit herewith the status report on thematic area under NGT of Telahi Development Block.

This is for favour of kind information and necessary action.

Enclosed- As stated above

Yours faithfully



Block Development Officer
Telahi Development Block



Subission of NGT Report of Telahi Dev.Block.

SI No	Name of GP	Name of Sheme	Work Focus Area (Sector)	Pinpoint	Work Status	Remarks
1	Pachim Telahi	Const of Solid Waste Management Dustbin at Bamungaya Tinali	Maintenance of Community Asset.	Bamungaya Tinali	On Going	
2	Pachim Telahi	Const of Solid Waste Management Dustbin at Amtola High school Tinali	Maintenance of Community Asset.	Amtola joinpur	On Going	
3	Uttar Telahi GP	Solid Waste Management Dustbin at Bahpati Weekly Market.	Maintenance of Community Asset.	Bahpati	On Going	
4	PaniGaon	Solid waste management dustbin of Panigaon Chari Ali Daily Market.	Maintenance of Community Asset.	Panigaon	On Going	
5	Pub Telahi	Solid Waste Management Dustbin at Dhala Miri	Maintenance of Community Asset.	Dhala Miri	On Going	
6	Luhit Khabolu	Solid Waste Management Dustbin of Tamulguli Tinali.	Maintenance of Community Asset.	Tamulguli	On Going	
7	Luhit Khabolu	Solid Waste Management Dustbin Near 16 Mile Daily Market.	Maintenance of Community Asset.	16 Mile	On Going	
8	Madhya Telahi	Solid waste management dustbin of khoga tinali	Maintenance of Community Asset.	Kanankpur	On Going	
9	Madhya Telahi	Solid waste management dustbin of Bapokhat tinali	Maintenance of Community Asset.	Dihing Gosai khat	On Going	


 Block Development Officer
 Telahi Development Block.




GOVT. OF ASSAM
OFFICE OF THE BIHPURIA MUNICIPAL BOARD:: BIHPURIA

Dist. - Lakhimpur, Assam, PIN - 784161

Website : www.bihpuriamb.in

E Mail : bihpuriamb@gmail.com

No.BMB/2021-22/16

Dated the Bihpuria 19th April, 2021

To,

The Deputy Commissioner
Lakhimpur, North Lakhimpur

Sub: Submission of status report on implementation of District Environment Plan in compliance to the order of Hon'ble NGT in O.A. No.360/2018

Ref:no.LDC.80/NGT/Reports/2019/134 Dated North Lakhimpur, the 17th April, 2021

Sir,

With reference to the subject cited above I have the honour to enclose herewith the status report on implementation of District Environment Plan in compliance to the order of Hon'ble NGT in O.A. No.360/2018 for Bihpuria Municipal Board. This is for your kind information and necessary action.

Your faithfully,

Executive Officer

Bihpuria Municipal Board

Bihpuria
Executive Officer
Bihpuria Municipal Board
Bihpuria

The proposed Model Action Plan for 7 thematic areas
1.0 Waste Management Plan
(i) Solid Waste Management Plan (for each ULB)



	Action Areas	Details of Data Requirement	Units of Measurable Outcome	Please enter Measurable Outcome for District	Bihpuria M.B.
	Name of Urban Local Body (ULB)		[name of ULB]		Bihpuria M.B.
	No of ULBs in the District		[Nos]		
	Population		[Nos as per 2011 census]		12016
SW1	Report on inventory of total solid waste Generation				
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]		4.423 TPD
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]		0.462 TPD
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]		0.695 TPD
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]		Collection not initiated
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]		0.579 TPD
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]		Not estimated
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]		No Facility
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]		Qty not estimated
SW1i		No of Old dump sites	[Nos] or [None]		1
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]		190T
SW1k		No of Sanitary landfills	[Nos] or [None]		None
SW1l		No of wards	[nos]		10
SW2	Compliance by Bulk Waste Generators				
SW2a		No of BW Generators	[numbers] or [inventory not done]		Nil
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]		Nil

SW3	Compliance in segregated waste Collection SW Collection					
SW3a	Total generation		[Automatic] from SW1a			4.423 TPD
SW3b	Wet Waste		[in MT/Day] or [Collection Not initiated]			2.653 TPD
SW3c	Dry Waste		[in MT/Day] or [Collection Not initiated]			1.77 TPD
SW3d	C&D Waste		[in MT/Day] or [Collection Not initiated]			Collection Not initiated
SW4	Waste Management Operations					
SW4a	Door to Door Collection		[100%] / [partial %] / [not initiated]			100%
SW4b	Mechanical Road Sweeping		[100%] / [partial%] / [not initiated]			not initiated
SW4c	Manual Sweeping		[100%] / [partial%]			100%
SW4d	Segregated Waste Transport		[100%] / [partial %] / [not initiated]			30%
SW4e	Digesters (Bio-methanation)		[% of WW] / [not initiated]			not initiated
SW4f	Composting operation		[% of WW] / [not initiated]			onsite pit composting at household
SW4g	MRF Operation		[MRF used] / [not installed]			not installed
SW4h	Use of Sanitary Landfill		[% of SW collected] / [no SLF]			no SLF
SW4i	Reclamation of old dumpsites		[initiated] / [not initiated]			not initiated
SW4j	Linkage with Waste to Energy Boilers / Cement Plants		[initiated] / [not initiated]			not initiated
SW4k	Linkage with Recyclers		[initiated] / [not initiated]			not initiated
SW4l	Authorization of waste pickers		[initiated] / [not initiated]			not initiated
SW4m	Linkage with TSDF / CBMWTF		[initiated] / [not initiated]			not initiated
SW4n	Involvement of NGOs		[initiated] / [not initiated]			not initiated
SW4o	Linkage with Producers / Brand Owners		[initiated] / [not initiated]			not initiated
SW4p	Authorisation of Waste Pickers					
SW4q	Issuance of ID Cards		[initiated] / [not initiated]			initiated

PW2	Implementation of Collection					
PW2a		Door to Door collection		[100%] / [partial %] / [not initiated]		70%
PW2b		Segregated Waste collection		[100%] / [partial %]		30%
PW2c		Plastic waste collection at Material Recovery Facility		[MRF used] / [not installed]		not installed
PW2d		Authorization of PW pickers		[Nos] / [not initiated]		not initiated
PW2e		PW collection Centers		[Nos] / [not established]		2 Nos
PW3	Establishment of linkage with Stakeholders					
PW3a		Established linkage with PROs of Producers		[Nos] / [not established]		not established
PW3b		Established linkage with NGOs		[Nos] / [not established]		not established
PW4	Availability of facilities for Recycling or utilization of PW					
PW4a		No. of PW recyclers		[Nos]		Nil
PW4b		No Manufacturers		[Nos]		Nil
PW4c		No of pyrolysis oil plants		[Nos]		Nil
PW4d		Plastic pyrolysis		[Quantity in MT sent per Month]		Nil
PW4e		Use in road making		[Quantity MT used per Month]		Nil
PW4f		Co-processing in Cement Kiln		[Quantity in MT sent per Month]		Nil
W5	Implementation of PW Management Rules, 2016					
W5a		Sealing of units producing < 50-micron plastic		[All sealed] / [Partial] / [no action]		All sealed
PW5b		Prohibiting sale of carry bags < 50 micron		[Prohibited] / [Partial] / [no action]		prohibited
PW5c		Ban on Carry bags and other single use plastics as notified by State Government		[Implemented] / [Partial] / [no action] / [No Ban]		Partial

PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners				
PW6a	No of Producers associated with ULBs	[Nos] / [None]			None
PW6b	Financial support by Producers / Brand owners to ULBs	[Nos] / [None]			None
PW6c	Amount of PRO Support	[Rs...]			Nil
PW6d	Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]			None
PW6e	No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]			None

(iii) C&D Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome	
	Name of ULB		[name of ULB]	Bihpuria MB
	Population		[Nos as per 2011 census]	12016
CD1	Inventory of C&D waste generation			
CD1a	Implement scheme for permitting bulk waste generators	Estimated Quantity	[Kg/Day] / [Not estimated]	300 Kg
CD2				
CD2a		Issuance of Permissions by ULBs	[Initiated] / [Not initiated]	Not initiated
CD3	Establishment of C&D Waste Deposition centers			
CD3a		Establishment of Deposition Points	[Yes] / [No]	No
CD3b		C&D Deposition point identified	[Yes] / [No]	No
CD4	Implementation of By-Laws for CD Waste Management			
CD4a		Implementation of By-laws	[notified] / [not notified]	notified
CD4b		Collection of Deposition / disposal Charges	[Initiated] / [Not initiated]	Not initiated
CD5	Establishment of C&D Waste recycling plant or linkage with such facility			
CD5a		Establishment CD Waste Recycling Plant	[Established] / [Sent to shared Facility] / [No facility exists]	No facility exists
CD5b		Capacity of CD Waste Recycling Plant	[MT/Day] / [Not available]	Not available

(iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome	
	Name of ULB		[name of ULB]	Bihpuria MB
	Population		[Nos as per 2011 census]	12016
BMW1	Inventory of Biomedical Waste Generation			
BMW1a		Total no. of Bedded Hospitals	[Nos] / [No inventory]	
BMW1b		Total no. of non-bedded HCF	[Nos] / [No inventory]	
BMW1c		Total no. Clinics	[Nos] / [No inventory]	
BMW1d		No. of Veterinary Hospitals	[Nos] / [No inventory]	
BMW1e		Pathlabs	[Nos] / [No inventory]	
BMW1f		Dental Clinics	[Nos] / [No inventory]	
BMW1g		Blood Banks	[Nos] / [No inventory]	
BMW1h		Animal Houses	[Nos] / [No inventory]	
BMW1i		Bio-research Labs	[Nos] / [No inventory]	
BMW1j		Others	[Nos] / [No inventory]	
BMW2	Authorization of HCFs by SPCBs / PCCs			
BMW2a		Bedded HCFs	[Nos Authorized]	
BMW2b		Non-bedded HCFs	[Nos Authorized]	
BMW3a	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)			
BMW3a		No of CBMWTFs	[Nos] / None	
BMW3b		Linkage with CBMWTFs	[Yes] / [no linkage]	
BMW3c		Capacity of CBMWTFs	[Adequate] / [Not adequate]	
BMW3d		Requirements of CBMWTFs	[Require] / [not required]	
BMW3e		Captive Disposal Facilities of HCFs	[Nos] / [None]	
BMW4	Compliance by CBMWTFs			
BMW4a		Compliance to standards	[Meeting] / [Not meeting] / [NA]	
BMW4b		Barcode tracking by HCFs / CBMWTFs	[100%] / [Partly %] / [None]	
BMW4c		Daily BMW lifting by CBMWTFs	[Kg / day]	
BMW5	Status of Compliance by Healthcare Facilities			
BMW5a		Pre-segregation	[100%] / [partly %] / [None]	
BMW5b		Linkage with CBMWTFs	[100%] / [partly %] / [None]	

(v) Hazardous Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
HW1	Inventory of Hazardous Waste		
HW1a		No of HW Generating Industry	[Nos.]
HW1b		Quantity of HW	[MT/Annum]
HW1c		Quantity of Incinerable HW	[MT/Annum]
HW1d		Quantity of land-fillable HW	[MT/Annum]
HW1e		Quantity of Recyclable / utilizable HW	[MT/Annum]
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites		
HW2a		No of HW dumpsites	[Nos] / [None]
HW2c		Probable Contaminated Sites	[Nos] (provide list)
HW3	Authorization by SPCBs/PCCs		
HW3a		No of industries authorized	[Nos]
HW3b		Display Board of HW Generation in front of Gate	[Nos]
HW3	Availability of Common Hazardous Waste TSDF		
HW3a		Common TSDF	[Exists] / [No] / [Sent to Other District within State]
HW3b		Industries linkage with TSDF	[Nos.]
HW4	Linkage of ULBs in District with Common TSDF		
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	[Yes] / [No]

(vi) E-Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
EW1	Status of facilitating authorized collection of E-Waste		
EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	[Yes] / [No]
EW1c		Collection centers established by ULB in District	[Nos] / [None]
EW1d		Collection centers established by Producers or their PROs in the District	[Nos] / [None]
EW1e		Does the district has linkage with authorized E-Waste recyclers /	[Yes] / [No]

EW1f		No authorized E-Waste recyclers / Dismantler	[Nos] / [None]		None
EW2	Status of Collection of E-Waste				
EW2a		Authorizing E-Waste collectors	[Authorized] / [None]		None
EW2b		Involvement of NGOs	[Yes] / [No] / [Nos]		No
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	[Yes] / [No] / [Nos]		No
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers	[Yes] / [No]		No
EW4	Control E-Waste related pollution				
EW4a		Does informal trading, dismantling, and recycling of e-waste exists in District	[Yes] / [No]		No
EW4b		Does the administration closed illegal E-Waste recycling in the District	[Yes] / [No] / [Nos]		No
EW4c		No of actions taken to close illegal trading or processing of E-Waste	[Nos]		None
EW5	Creation of Awareness on E-Waste handling and disposal				
EW5a		Does PROs / Producers conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]		No
EW5c		Does District Administration conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]		No

2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
WQ1	Inventory of water resources in District		
WQ1a		Rivers	[Nos] and [Length in Km]
WQ1b		Length of Coastline	[in Km]
WQ1c		Nalas/Drains meeting Rivers	[Nos]
WQ1d		Lakes / Ponds	[Nos] and [Area in Hectares]
WQ1e		Total Quantity of sewage and industrial discharge in District	[Automatic] (SW1a+1W1b)
	Control of Groundwater Water Quality		
WQ2a		Estimated number of bore-wells	[Nos]
WQ2b		No of permissions given for extraction of groundwater	[Nos]
WQ2c		Number of groundwater polluted areas	[Nos]
WQ2d		Groundwater Availability	[adequate] / [not adequate]
WQ3	Availability of Water Quality Data		
WQ3a		Creation of monitoring cell	[Yes] / [No]
WQ3b		Access to Surface water and groundwater quality data at DM office	[Available] or [Not available]
WQ4	Control of River side Activities		
WQ4a	Control of River side Activities	River Side open defecation	[Fully Controlled] / [Partly controlled] / [no Measures taken]
WQ4b		Dumping of SW on river banks	[Fully Controlled] / [Partly controlled] / [no Measures taken]
WQ4c		Control measures for idol immersion	[Measures taken] / [Measures taken post immersion] / [No Measures taken]
WQ5	Control of Water Pollution in Rivers		
WQ5a		Percentage of untreated sewage	%] (automatic SM1g/SM1a)
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	[Monitored] / [Not monitored] [not applicable]
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	[Nos]
WQ6	Awareness Activities		
WQ6a		District level campaigns on protection of water quality	[Nos in previous year]
WQ6b	Oil Spill Disaster Contingency Plan		
WQ6a		Creation of District Oil Spill Crisis Management Group	[Created] / [Not Created]

WQ6b	Preparation District Oil Spill Disaster Contingency Plan	[Prepared] / [Not Prepared]
WQ7	Protection of Flood plains	
WQ7a	Encroachment of flood plains is regulated.	[Yes] / [No]
	Rainwater Harvesting	
WQ8a	Action plan for Rain water harvesting	[Implemented] / [Not implemented]

3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
SM1	Inventory of Sewage Management		
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	[MLD] NA
SM1b		No of Class-II towns and above	[Nos] NA
SM1c		No of Class-I towns and above	[Nos] NA
SM1d		No of Towns needing STPs	[Nos]
SM1e		No of Towns STPs installed	[Nos]
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	[MLD] None not estimated
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	[Automatic] not estimated
SM1h		Quantity of sewage flowing into lakes	[MLD]
SM1i		No of industrial townships	[Nos] None
SW2	Adequacy of Available Infrastructure for Sewage Treatment		
SM2a		% sewage treated in STPs	[Automatic]
SM2b		Total available Treatment Capacity	[MLD]
SM2c		Additional treatment capacity required	[MLD] None
SM3	Adequacy of Sewerage Network		
SM3a		No of ULBs having partial underground sewerage network	[Nos] None
SM3b		No of towns not having sewerage network	[Nos] None
SM3c		% population covered under sewerage network	[Automatic] None

4.0 Industrial Wastewater Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
IWW1	Inventory of industrial wastewater Generation in District		
IWW1a		No of Industries discharging wastewater	[Nos]
IWW1b		Total Quantity of industrial wastewater generated	[MLD]
IWW1c		Quantity of treated IWW discharged into Nallas / Rivers	[MLD]
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	[MLD]
IWW1e		Prominent Type of Industries	[Agro based] / [Chemical - Dye etc.] / [Metallurgical] / [Pharma] / [Pesticide] / [Power Plants] / [Mining] / [Automobile] : Multiple selection based on size of operation and number
IWW1f		Common Effluent Treatment Facilities	[Nos] / [No CETPs]
IWW2	Status of compliance by Industries in treating wastewater		
IWW2a		No of Industries meeting Standards	[Nos]
IWW2b		No of Industries not meeting discharge Standards	[Automatic]
IWW2c		No of complaints received or number of recurring complaints against industrial pollution in last 3 months	[Nos]
AWW4	Status of Action taken for not meeting discharge standards		
IWW4a		No industries closed for exceeding standards in last 3 months	[Nos]
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs	[Nos]

5.0 Air Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
AQ1	Availability of Air Quality Monitoring Network in District		
AQ1a		No of Manual Air Quality monitoring stations operated by SPCBs /CPCB	[Nos] / [None]
AQ1c		No of Automatic Air Quality monitoring stations Operated by SPCBs / CPCB	[Nos] / [None]
AQ2	Inventory of Air Pollution Sources		
AQ2d		Identification of prominent air polluting sources	[Large Industry] / [Small Industry] / [Unpaved Roads] / [Burning of Waste Stubble] / [Brick Kiln] / [Industrial Estate] / [Others] (Multiple selection)
AQ2a		No of Non-Attainment Cities (cities not meeting ambient air quality standards)	[Nos] / [None]
AQ2b		Action Plans for non-attainment cities	[Prepared] / [Not yet prepared]
AQ3	Availability of Air Quality Monitoring Data at DMs Office		
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	[Available] / [Not yet Available]
AQ4	Control of Industrial Air Pollution		
AQ4a		No of Industries meeting Standards	[Nos]
AQ4b		No of Industries not meeting discharge Standards	[Nos]
AQ5	Control of Non-industrial Air Pollution sources		
AQ5a		Control open burning of Stubble – Number fire incidents during winter	[Nos]
AQ5b		Control Open burning of Waste – Nos of actions Taken	[Nos]
AQ5c		Control of forest fires	[SOP available] / [No SoP]

6.0 Mining Activity Management plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
M11a	Inventory of Mining in District		
M11a		Type of Mining Activity	[Sand Mining] / [Iron Ore] / [Bauxite] / [Coal] / Other [specify] Multiple selection in order of magnitude of operations
M11b		No of Mining licenses given in the District	[Nos]
M11c		Area covered under mining	[Sq Km]
M11d		Area of District	[Sq Km]
M11e		Sand Mining	[Yes] / [No]
M11f		Area of sand Mining	[River bed] / [Estuary] / [Non -river deposit]
M12	Compliance to Environmental Conditions		
M12a		No of Mining areas meeting Environmental Clearance Conditions	[Nos]
M12b		No of Mining areas meeting Consent Conditions of SPCBs / PCCs	[Nos]
M13a	Mining related environmental Complaints		
M13b		No of pollution related complaints against Mining Operations in last 1 year	[Nos]
M14	Action against non-complying mining activity		
M14a		No of Mining operations suspended for violations to environmental norms	[Nos]
M14b		No of directions issued by SPCBs	[Nos]

Shri. ...
Municipal Board
...

7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
NP1	Availability Monitoring equipment		
NP1a		No. of noise measuring devices with district administration	[Nos] / [None]
NP1b		No. of noise measuring devices with SPCBs	[Nos] / [None]
NP2	Capability to conduct noise level monitoring by State agency / District authorities		
NP2a		capability to conduct noise level monitoring by State agency / District authorities	[Available] / [Not available]
NP2	Management of Noise related complaints		
NP2a		No of complaints received on noise pollution in last 1 year	[Nos]
NP2b		No of complaints redressed	[Nos]
NP3	Compliance to ambient noise standards		
NP3a		Implementation of Ambient noise standards in residential and silent zones	[Regular Activity] / [Occasional] / [Never]
NP3b		Noise monitoring study in district	[carried out] / [not carried out]
NP3c		Sign boards in towns and cities in silent zones	[Installed] / [Partial] / [Not Installed]

[Signature]

Executive Officer
Bihpuria Municipal Board
Bihpuria

Executive Officer
Bihpuria Municipal Board
Bihpuria

149

H.D.C. (NGT)



GOVT. OF ASSAM
OFFICE OF CHIEF EXECUTIVE OFFICER

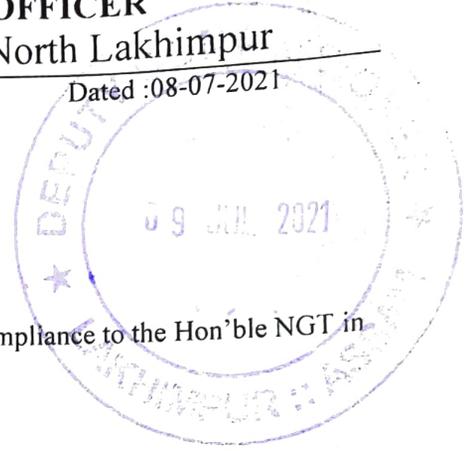
Lakhimpur Zilla Parishad :: Lakhimpur, North Lakhimpur

No. ZPL.1560/NGT/2019-20/95

Dated : 08-07-2021

To,

**The Deputy Commissioner,
Lakhimpur, North Lakhimpur**



Sub: Submission of status report on implementation of DEP in compliance to the Hon'ble NGT in
O.A. No. 360/2018.

Ref:- DC's office Letter No.LDC.80/NGT/Reports/2019/148 dated.7/07/2021.

Sir,

With reference to the subject cited above, I have the honour to submit herewith a
status report on implementation of District Environment Plan in compliance to the Hon'ble NGT in
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This is for favour of your kind information and necessary action.

Enclosed: - As stated above.

Yours faithfully,

Chief Executive Officer,
Lakhimpur Zilla Parishad.

Report of Compliance vide order dated.29/01/2021 passed in original application no.360/2018 Shree Nath Sharma versus Union of India & Ors.

1. Setting up of Model villages:

Three Village namely Konwargaon of Lakhimpur GP under Lakhimpur Dev. Block, Duliagaon of Pachim Dhakuakhana under Dhakuakhana Dev. Block and Rajabari of Bihpuria GP under Bihpuria Dev. Block has been selected as Model Village. Large hording has been place at these villages appealing people for segregation of waste and use of litter bin for non-degradable waste. As on date 10(ten) litter bin has been provided at each Modal village. One store house for plastic waste has been constructed at each village under 14th FC grant: Cost per store house is Rs.2.25 Lakh per unit. OA No-606/2018.

2. Siajuli GP under Boginodi Development Block has been selected as Model GP.The following action has proposed at the GP area.

- (a) Process on for placement of total 10(ten) hording and holding of awareness camp etc for public awareness under FC grant.
- (b) Placement of 20(twenty) litter bin under FC grant.
- (c) Cleaning of 3(three) drains located at Basbari line of Siajuli Tea estate, Chinatolia Purana Line and Siajuli Bazar respectively. Implementation of the work proposed under MGNREGA.
- (d) Construction of one park at Sialbari Village. Work proposed under MGNREGA.
- (e) Three plantation at 4(four) places namely at Chinatolia near Kakoi river, Bimal Tinali to Bhangabeel, near Siajuli GP office and at Balibosti. Works proposed under MGNREGA.
- (f) Construction of two plastic waste store house under FC grant. Work to be started shortly.

3. Stretches of three river namely Boginodi, Ranganodi and Dikrong has been identified as polluted. Following action has been proposed

Dikrong River :

(a) The following river/cannel/drain are connected with this river and identified as source of pollution of the river. These are – (i) Moinajuli Cannel at Ranga De-reserve – 1.5 Km (ii) Dipa Basti Cannel at Ranga De-reserve – 2Km (iii) Tengabosti Cannel – 2Km (iv) Gulajuli river – 2.5 Km (v) Bonga Pool cannel-2Km (vi) Bagan nala at Harmoti TE – 2Km (vii) Drain at Budboria Bazar of Bandardewa – 0.50 km (viii) Kuwari road cannel at Bandardewa – 2Km and (ix) Cannel near Ganga Jamuna at Parbatipur village – 1Km. Cleaning of those rivers and cannels are proposed under MGNREGA.

(b) The following bazaar and Industries etc are located on the bank of the river where waste are generated

- (i) Budboria Weekly Market (ii) Bandardewa Market (iii) Iron Industry at AP (iv) Harmoti TE where placement of Hording for public awareness, placement of litter bin and construction store house for non-degradable waste are under process.

(c) Scheme for plantation at following site are proposed –

- (i) Ranga de-reserve Mising gaon area around 0.5 hector,
- (ii) Telibasti at ranga de-reserve area around 1 hector and
- (iii) Plantation at No.2 Parbotipur village area around 0.5 hector.

Ranganodi River –

(i) For public awareness placement of hording at least at 10 (ten) places/market areas on the bank of the river (ii) Placement of litter bin at 10(ten) places and construction of store house for plastic waste at 4(four) places where rural market areas located. (iii) 4 (Four) number of plantation two at Dijoo, and one each at Pohumara and Ranganodi GP area on the bank of the river. Renovation/cleaning of 6(six) river/cannel identified. These are (a) Rangajan river-1. Km (b) Panch nadi – 3.00 km (c) Rangajan cannel – 3.00 Km (d) Drain form Dijoo TE factory- 3.00 Km (e) Cannel at Kimin Signal -0.5 Km (f) Cannel near 13APBn camp.

Boginodi River –

(i) Placement of hording for generation of public awareness at 5(five) places and placement of litter bin at least at 10(ten) places. (ii) Construction of one plastic waste storage house one at Boginodi Bazar. (iii) Cleaning/renovation of the drain from Boginodi weekly market to the Boginodi river. (iv) Plantation at Rat5anour Nepali Gaon and near Ganesh Mandir Park. (v) Development of the Park on right bank of Boginodi River near Boginodi High Way bridge. (vi) Erosion protection work at Gopalpur.

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सत्यमेव जयते

GOVT. OF ASSAM

OFFICE OF THE DHAKUAKHANA MUNICIPAL BOARD: DHAKUAKHANA

NO: DMB/02/Part/NGT/2020-21/11

Dated Dhakuakhana the 08th July/2021



From:

Executive Officer
Dhakuakhana Municipal Board
Dhakuakhana, Assam

To : Addl. Deputy Commissioner (i/c NGT)
Lakhimpur, Assam

Sub : Submission of Compliance report vise order dated 29/01/2021 passed in
Original Application No. 360/2018 Shree Nath Sharma Versus Union of
India & Ors.

Ref : Letter No. LDC.80/NGT/Reports/2019/148, Dated NL, the 07th July ,2021

Sir,

With reference to the subject cited above, I have honour to submit the updated status report in compliance to the order of Hon'ble NGT in O.A. No. 360/2018 for Dhakuakhana Municipal Board.

This is for favour of your kind information and necessary action.

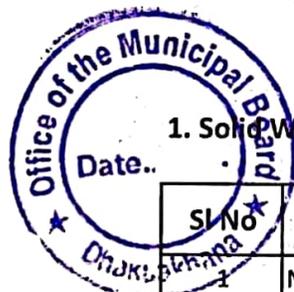
Enclosed: As stated

Yours faithfully

~~EXECUTIVE OFFICER~~
~~Dhakuakhana Municipal Board~~
~~Date~~
~~Dhakuakhana~~

Status report on implementation of District Environment Plan (DEP)

Dhakuakhana Municipal Board



1. Solid Waste Management including Legacy Waste

Sl No	Details of Data Requirement	Units of Measurable Outcome
1	Name of Urban Local Body (ULB)	Dhakuakhana MB
2	Population	13502
3	Total solid waste Generation	2.5 tpd (Approx)
4	Qty. of Dry Waste segregated	0.37 tpd (Approx)
5	Qty. of Wet Waste segregated	1.50 tpd (Approx)
6	Qty. of C&D Waste segregated	Not estimated
7	Qty. of Street Sweeping	Not estimated
8	Qty. of Drain Silt	Not estimated
9	Qty. of Domestic Hazardous Waste(DHW) collected	No Facility
10	Qty. of Other Waste (Horticulture, sanitary waste, etc.)	Qty not estimated
11	No of Old dump sites	1 Nos
12	Qty stored in dumpsites	Not estimated
13	No of Sanitary landfills	None
14	No of wards	4
15	No of BW Generators	Nil
16	No of on-site facilities for Wet Waste	Nil
17	Total generation	1.8 tpd (Approx)
18	Wet Waste	1.05 tpd (Approx)
19	Dry Waste	0.18 tpd (Approx)
20	C&D Waste	Collection Not initiated
21	Door to Door Collection	100%
22	Mechanical Road Sweeping	not initiated
23	Manual Sweeping	100%
24	Segregated Waste Transport	100%
25	Digesters (Bio-methanation)	not initiated
26	Composting operation	Initiated

27	MRF Operation	MRF used
28	Use of Sanitary Landfill	no SLF
29	Reclamation of old dumpsites	not initiated
30	Linkage with Waste to Energy Boilers / Cement Plants	not initiated
31	Linkage with Recyclers	not initiated
32	Authorization of waste pickers	not initiated
33	Linkage with TSDF / CBMWTF	not initiated
34	Involvement of NGOs	Yes
35	Linkage with Producers / Brand Owners	not initiated
36	Segregated Transport	Yes
37	Waste Transfer points	Not available
38	Sanitary Land fills	Nil
39	Capacity of sanitary landfills	NA
40	Waste Deposit Centers (DHW)	Nil
41	Other facilities	NA
42	Notification of By-laws	done
43	Implementation of by-laws	In progress
44	Legacy Waste Management	Yes
45	Legacy Waste present in the Dumpsite	None


EXECUTIVE OFFICER
 Executive Officer
 Dhaka Dakshina Municipal Board
 Date:
 ১৩/১১/১৯



2. Plastic Waste Management

Sl No	Details of Data Requirement	Units of Measurable Outcome
1	Estimated Quantity of plastic waste generated	0.21 tpd (Approx)
2	Door to Door collection	100%
3	Segregated Waste collection	100%
4	Plastic waste collection at Material Recovery Facility	MRF used
5	Authorization of PW pickers	not initiated
6	PW collection Centers	not-established
7	Established linkage with PROs of Producers	not established
8	Established linkage with NGOs	not established
9	No. of PW recyclers	Nil
10	No Manufacturers	Nil
11	No of pyrolysis oil plants	Nil
12	Plastic pyrolysis	Nil
13	Use in road making	Nil
14	Co-processing in Cement Kiln	not initiated
15	Sealing of units producing < 50-micron plastic	All sealed
16	Prohibiting sale of carry bags < 50 micron	prohibited
17	Ban on Carry bags and other single use plastics as notified by State Government	Implemented
18	No of Producers associated with ULBs	None
19	Financial support by Producers / Brand owners to ULBs	None
20	Amount of PRO Support	Nil
21	Infrastructure support by Producers / Brand owners to ULBs	None
22	No of collection centers established by Producers / Brand owners to ULBs	None

Executive Officer,
Dhankhanga Municipal Board
Dhankhanga Municipal Board
Date:



3. C&D Waste Management

SI No.	Details of Data Requirement	Units of Measurable Outcome
1	Estimated Quantity	0.04 Tpd (Approx)
2	Issuance of Permissions by ULBs	Not Initiated
3	Establishment of Deposition Points	No
4	C&D Deposition point identified	No
5	Implementation of By-laws	Notified
6	Collection of Deposition / disposal Charges	Not Initiated
7	Establishment CD Waste Recycling Plant	No facility exists
8	Capacity of CD Waste Recycling Plant	Not available


EXECUTIVE OFFICER,
Dhankhawa Municipal Board
Date:



4. E-Waste Waste Management

SI No	Details of Data Requirement	Units of Measurable Outcome
1	Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	No
2	Collection centers established by ULB in District	None
3	Collection centers established by Producers or their PROs in the District	None
4	No authorized E-Waste recyclers / Dismantler	No
5	Involvement of NGOs	No
6	Authorizing E-Waste collectors	None
7	Involvement of NGOs	No
8	Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	No
9	Does ULBs have linkage with authorized Recyclers / Dismantlers	No
10	Does informal trading, dismantling, and recycling of e-waste exists in District	No
11	Does the administration closed illegal E-Waste recycling in the District	No
12	No of actions taken to close illegal trading or processing of E-Waste	None
13	Does PROs / Producers conducted any District level Awareness Campaigns	No
14	Does District Administration conducted any District level Awareness Campaigns	No

EXECUTIVE OFFICER
 Dhule District Municipal Board
 Date:
 05/01/2017

**GOVT. OF ASSAM
OFFICE OF THE GENERAL MANAGER
DISTRICT INDUSTRIES AND COMMERCE CENTRE
LAKHIMPUR, NORTH LAKHIMPUR**

Letter: DICC/LKPR/NGT/76/2020-21/

Dated Lakhimpur the 8th July/2021

To,

The Addl. Deputy Commissioner (NGT)
Lakhimpur

Sub:- Compliance report of order passed in Shree Nath Sharma vs. UOI & ors

Ref:- Letter No.LDC.80/NGT/Reports/2019/148 dated 7th July 2021

Sir,

With reference to the subject cited above, I have the honour to furnish herewith the compliance report in respect of order passed in Shree Nath Sharma vs. Union of India & ors on the topics related to the office of the undersigned.

This is for favour of your kind information.

Yours faithfully



General Manager
District Industries and Commerce Centre
Lakhimpur

Sl.	Plan of action	Action taken												
1.	Agreement with cement plants for disposal of plastic waste	M/s Purbanchal Infra & Industries Pvt. Ltd is the only Cement Plant in Lakhimpur district, which is located at the IID, Banderdewa. However, the unit is only engaged in grinding and packaging of cement and they have informed that they have no provision of using plastic waste in the production process.												
2.	Preparation of inventory, identification of probable contaminated sites and illegal industrial hazardous waste dumpsites	<p>The visiting registered MSME units in the district, it was identified that automobile repair shops and battery recharging unit are likely to create hazardous wastes like used battery and lubricants etc. The generated wastes are disposed as follows:</p> <table border="1"> <thead> <tr> <th>Waste generated</th> <th>Source</th> <th>Method of disposal</th> <th>Further utilization</th> </tr> </thead> <tbody> <tr> <td>Used lubricants</td> <td>Automobile repairing shops</td> <td>Purchased by scrap buyers and Sold to carpenters & saw mills</td> <td>Reused as coating of roofing wooden purlins and in band saw machines</td> </tr> <tr> <td>Used battery</td> <td>Household</td> <td>Exchange against new battery or return to the dealer</td> <td>Recycled by dealers/ Battery shops by sending the used batteries to the company</td> </tr> </tbody> </table> <p>The registered industrial units in Lakhimpur district, including those located in the industrial estates, it was found that none of the units discharge any waste in the Dikrong, Boginodi and Ronganodi river.</p>	Waste generated	Source	Method of disposal	Further utilization	Used lubricants	Automobile repairing shops	Purchased by scrap buyers and Sold to carpenters & saw mills	Reused as coating of roofing wooden purlins and in band saw machines	Used battery	Household	Exchange against new battery or return to the dealer	Recycled by dealers/ Battery shops by sending the used batteries to the company
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Used battery	Household	Exchange against new battery or return to the dealer	Recycled by dealers/ Battery shops by sending the used batteries to the company											
3.	Identification of E- Waste recycling and dismantling units and quantities of e-waste managed by them.	There is no E-waste recycling and dismantling units in the district.												
4.	Checking of illegal E-waste management	<p>The scrap collectors in Lakhimpur have been informed about the importance of discharge of E-Waste by the authorized agencies. Pollution Control Board of Assam has authorized 3 collection centers for channelization of E-waste in Assam, namely,</p> <ol style="list-style-type: none"> M/s J.S Pigments Pvt.Ltd.,Vill:Amsing Jorabat, Mouza: Panbari, P.O- Satgaon, Dist: Kamrup(M), Assam M/s Integrated Systems and Services,PanBazar,Guwahati-781001 Sri Hemen Kalita, Ananda Nagar, Noonmati, Guwahati <p>The list of the above mentioned E-Waste collectors have been shared with the scrap collectors so that they can sell the E-wastes collected by them to the authorized agencies.</p>												

GOVT OF ASSAM
OFFICE OF THE JOINT DIRECTOR OF HEALTH SERVICES
LAKHIMPUR ::: NORTH LAKHIMPUR



Ph. No. 03752222291

E-Mail- jtdhs.lakhimpur.hs001@gmail.com

No. JDHL/NGT/2021/.....6380

Dated North Lakhimpur the: 8/7/2021

To,

The Addl. Deputy Commissioner,
Lakhimpur, North Lakhimpur

Sub: -

Submission of compliance report vide order dated 29/01/2021

Ref:

ADC, Lakhimpur Letter No. LDC.80/NGT/Reports/2019/148 dated. 7/07/2021

Sir,

With reference to the subject cited above, I have the honour to inform you that the required compliance report on implementation of District Environment plan (DEP) was already submitted vide this office letter No. JDHL/NGT/2021/4106 dated 19/04/2021. However the required information is submitted again in both soft and hard copy, for favour of your kind information and necessary action.

Enclosed: As stated above.

Yours faithfully,


Joint Director of Health Services,
Lakhimpur, North Lakhimpur

Memo No. JDHL/NGT/2021/...6381

Dated North Lakhimpur the: 8/7/2021

Copy to:-

1. The Deputy Commissioner, Lakhimpur, North Lakhimpur, for favour of your kind information.
2. Office copy.


Joint Director of Health Services,
Lakhimpur, North Lakhimpur



Action Plan for Bio-medical waste management in Lakhimpur District

A vision document

*Let the waste of the “sick”
Not contaminate the lives of
“The healthy”*

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- 11. List of HCF/Clinical Establishment in the district that generate Bio-medical Waste**
- 12. Approximate number of beds occupied per day by patients in different HCFs/Clinical Establishments in Lakhimpur district & quantum of Bio-medical Waste generated**
- 13. Current status of management of Bio-medical Waste in the district:**
- 14. Issues related to Bio-medical Waste Management in Lakhimpur district:**

1. Introduction

Improper management of waste generated in health care facilities (HCF) causes a direct impact on the community, the health care workers and on the environment every day. Every day relatively large amount of potentially infectious & hazardous waste are generated in the HCFs. Indiscriminate disposal of BMW or hospital waste and exposure to such waste possess serious threat to environment and to human health that requires specific treatment and management prior to its final disposal. The purpose of this document is to deal with the basic issues related to Bio-medical waste generation, handling and disposal. It also intends to create awareness among the personal involved in health care management.

2. Background

On 21.12.2020 an orientation cum awareness programme was conducted jointly by the representatives from pollution control Board, Assam and District Health Society, Lakhimpur in the conference hall of the Deputy Commissioner's office, Lakhimpur. The meeting was attended by Medical Officers from all the BPHCs, Proprietors of Nursing Homes and staff nurse from all the HCFs in the district. The meeting was chaired by the honourable Deputy Commissioner, Lakhimpur. After a brainstorming discussion on the topic "**Bio-medical Waste management**", the honourable Deputy Commissioner advised to prepare an action plan on the subject in order to highlight different issues related to management of BMW.

3. Objectives

- a. To find out the actual numbers of HCFs in Lakhimpur district that generates hospital waste/bio-medical waste.
- b. To assess the quantum of hospital waste/bio-medical waste by the HCFs.
- c. To find out the methods of disposal of hospital waste/bio-medical waste by the HCFs operating in the district.
- d. To analyse the gaps in the management of bio-medical waste in the district and suggest measures to fill the gaps in accordance with the BMW rules 2016.
- e. To assess the status of compliance of pollution control norms by the HCFs in accordance with the guidelines of the honourable NGT in respect of consent to establish/operate and authorization for BMW.
- f. To sensitize all the proprietors/caretakers/in-charge of the HCFs in the district about the need for proper management of BMW in compliance of the pollution control norms & BMW rules 2016.

4. Waste Management – A key challenge of rapid urbanisation

There has been quantum increase in generation of solid waste and its quality with rapid population growth and urbanization. The composition of solid waste depends on number of factors such as lifestyle of people, their relative standards of living, general consumer patterns, and the level of technological advancement.

The lack of effective solid waste management creates serious health, safety, and environmental consequences. Poorly managed waste serves as a breeding ground for disease vectors, contributes to global climate change through methane generation, and even promotes urban violence.

5. About Bio-medical Waste

Biomedical waste means any waste, which is generated during the diagnosis, treatment or immunisation of human beings or animals or research activities pertaining thereto or in the production or testing of biological or in health camps.

Bio-medical waste is generated from hospitals, nursing homes, clinics, dispensaries, veterinary institutions, animal houses, pathological laboratories, blood banks, ayush hospitals, clinical establishments, research or educational institutions, health camps, medical or surgical camps, vaccination camps, blood donation camps, first aid rooms of schools, forensic laboratories and research labs.

These biomedical wastes can spread infectious diseases in humans such as AIDS, Hepatitis B & C, Respiratory infections, Blood stream infections and skin infections and are thus considered as hazardous. Biomedical Waste generation is increasing day by day, in amount and type due to advances in scientific knowledge and spread of diseases due to growing urbanization & unhygienic lifestyle.

Rate of generation of hospital Waste in India is estimated to be 1.59 to 2.2 kg/day/bed, out of which 10-15% is found to be Bio-medical Waste.

Various environmental impacts of mis-management of bio- medical waste are:

- i. Ground Water and Surface Water Contamination
- ii. Contamination of Ambient Air Quality
- iii. Contamination of Municipal Solid Waste
- iv Contamination of Soil

6. Need of Biomedical Waste Management

The reasons due to which there is great need of management of hospitals waste such as:

- i. Injuries from sharps leading to infection to all categories of hospital personnel and waste handlers.
- ii. Noso-comial infections in patients from poor infection control practices and poor waste management.
- iii. Risk of infection outside hospital for waste handlers and scavengers and at times general public living in the vicinity of hospitals.
- iv. Risk associated with hazardous chemicals, drugs to persons handling wastes at all levels. "Disposable" being re-packed and sold by unscrupulous elements without even being washed.
- v. Risk of air, water and soil pollution directly due to waste, or due to defective incineration emissions and ash.

7. Directions issued by NGT

NGT vide its orders dated 20.08.2018 in matter of OA No. 606/2018 titled as Compliance of Solid Waste Management Rules, 2016 has constituted Apex Monitoring Committee, Regional Monitoring Committee and State Level Monitoring Committee for monitoring the implementation of Solid Waste Management Rules, 2016, Bio-medical Waste Management Rules, 2016 and Plastic Waste Management Rules, 2016. The NGT vide its orders dated 07.03.2019 in matter of OA no. 606/2018 has directed to ensure compliance of Rules 22 and 24 of SWM Rules along with compliance of BMW Rules and PWM Rules.

8. Management of Bio-medical Waste

9. Bio-Medical Waste Management Rules, 2016

- (i) Health Care Facilities (HCFs) have to ensure proper segregation of the bio-medical waste.
- (ii) HCFs have to ensure pre-treatment and final treatment of liquid waste generated.
- (iii) HCFs & CBWTFs have to obtain authorization under the Rules and Consents under Act.
- (iv) CBWTFs have to ensure proper treatment and disposal of bio-medical waste.

10. Services provided by Common Bio-medical Waste Facilities (CBWTF):

- a) Ensures timely collection of bio-medical waste from the Health Care Facilities (HCFs) as per Rules.
- b) Ensures that the bio-medical waste collected from the HCFs is transported, handled, stored, treated and disposed of, without any adverse effect to the human health and the environment
- c) Establishes bar coding and global positioning system for handling of bio- medical waste
- d) Informs PPCB regarding the HCFs which are not handing over the segregated bio-medical waste
- e) Ensures Occupational Safety, medical examination (at the time of induction & at least once in a year) and immunization of all the workers.
- f) Imparts training to all the workers (at the time of induction & at least once in a year).

11. List of HCF/Clinical Establishments in the district that generate Bio-Medical waste

Number of HCFs (bedded and non bedded) currently operational in the district

Total private HCF (all bedded): 8(eight)

Sl No	Name of HCF/Clinical Establishment	Total No of beds
1	Saumerpith Nursing Private LTD	30
2	Avaneesh Hospital & Research Centre	18
3	North East Nursing Home	10
4	Mid Town Hospital & Research Centre	30
5	Das Hospital & Diagnostic Centre	25
6	Royal Treat Hospital	20
7	Dr. Amiya's Maternity & Infertility Research Centre	10
8	D.M Hospital	10
		153(Total)

Total Govt. HCF(beded & non-beded): 98(Ninety eight)

SI No	HCF/Clinical Establishment	Number of Facility	No of beds(approx)
1	Medical college(under construction)	1	
2	District Hospital (NLCH)	1	1x300=300
3	SDCH	1	1x30=30
4	BPHC	6	Counted in CHC
5	CHC	6	6x30=180
6	MPHC	19	6x19=114
7	SHC	4	Nil
8	St. Dispensary	10	6x10=60
9	Model Hospital	4	4x30=120
10	Sub Centre	23	12(HWC)x2=24
11	Reverine Hospital	3	Nil
12	Registered Clinical Laboratory	20	20x2=40
		98(Total)	868(Total)

12. Approximate number of beds occupied by patients per day in different HCFs/Clinical Establishments in Lakhimpur district and quantum of Hospital Waste & Bio-medical Waste generated per bed/ day.

Health Care Facilities/Clinical Establishments	No of total beds occupied/day	Approx.hospital waste generated @ 2kg/bed/day	Approx. Bio-medical waste generated @15% of Total Waste
Private Nursing Homes:	153	306 kg	49.5 kg
District Hospital (NLCH):	300	600 kg	90 kg
Model Hospitals(Five)	120	240 kg	36 kg
SDCH (one)	30	60 kg	9 kg
CHC (Six)	180	360 kg	54 kg
MPHC (Nineteen)	114	228 kg	34.2 kg
St. Dispensary (Ten)	60	120 kg	18 kg
Registered Clinical laboratory(Twenty)	40	80 kg	12 kg
	997	1,994 kg(Total)	302.7 kg

Total number of HCF in the district: 106

Total hospital waste generated/bed/day in Lakhimpur district: 1,994 kg(approx.)

Total Bio-medical Waste generated/bed/day in Lakhimpur district: 302.7 kg(approx.)

13. Current status of management of Bio-medical Waste in the district:

Incinerator (Functioning): Two incinerators are functioning in the district at present in two private hospitals (Mid Town Hospital & Royal Treat Hospital).

Incinerator (under construction): Two incinerators are under construction in the district (one in the newly constructed Lakhimpur Medical College & the other in Avaneesh Nursing Home).

Effluent Treatment Plant (ETP): All the private nursing homes (eight numbers) have functioning ETPs. One mini ETP is functioning at North Lakhimpur Civil Hospital which is used to treat the liquid waste generated from the Blood Bank & IDSP laboratory. There are no ETP in other Government HCFs.

Sewage Treatment Plant (STP): One STP has been recently commissioned in the Civil Hospital campus near MCH building.

Disposal of Bio-medical Waste in the HCFs: As Incinerator is functioning only in two private hospitals, the disposal of Bio-medical waste in all other HCFs of the district is done by deep burial method. The sharp waste is disposed off in sharp pits as per BMW norms.

14. Issues related to BMW Management in Lakhimpur district & suggestions:

1. **Incinerator:** Incinerators are inadequate in numbers for disposal of total bio-medical waste generated in the HCFs of the district. It is not economically viable for smaller HCFs to install incinerators of their own for handling & disposal of small volume of Bio-medical waste generated in their respective HCFs.
2. **Deep Burial Pit:** Deep Burial method is the disposal method adopted by most of the HCFs in the district for disposal of Bio-medical waste in absence of other methods of disposal. As some of the peripheral hospitals are situated in the low lying & flood affected areas, the deep burial pits are washed away by flood waters in rainy seasons. Hence it is not possible to adhere to the pollution control norms at all times so far as disposal of waste by Deep Burial method is concerned.
3. **Effluent Treatment Plant (ETP):** Although it is mandatory to install ETP in all the HCFs to treat liquid waste as per pollution control norms, the Government establishments in Lakhimpur district do not have ETPs as of now. The issue of allocation of funds has to be settled by the Government for installation of ETPs in Government facilities.
4. **Consent to Establish/Operate & authorization for BMW:** It is mandatory for all Clinical Establishments to obtain consent to establish/consent operate & authorization for handling of Bio-medical Waste as per Pollution Control norms. All the existing Clinical Establishments in the district have been directed by Jt. Director of Health Services, Lakhimpur for obtaining necessary consent to establish/operate & to obtain authorization for handling BMW as per Pollution Control norms as early as possible. The matter will be pursued in coming days in order to ensure compliance of the pollution norms.

5. **Common Biomedical Waste Treatment Facility (CBWTF):** There is no CBWTF in Lakhimpur district as of now. Considering the day by day increasing number of Clinical establishments in the district & proportionate increase in the quantum of hospital waste & bio-medical waste, it is felt that here is need for establishment of a CBWTF in the district.

The waste generated in different HCFs of the district could be properly treated & disposed off at a common facility in accordance with the pollution control norms and BMW rules 2016. A common facility (CBWTF) at a proper location supported by provision of segregation and transportation of waste to the facility would take care of the entire waste generated in the district. It would also help to settle some of the issues related to management of Bio-medical Waste in the entire district of Lakhimpur.

Prepared on behalf of District Health Society, Lakhimpur

By

(Dr.Hridayananda Boruah)
District Nodal Officer, BMW
Lakhimpur

(Dr.Mohenrda Das)
Jt.Director of Health Services
Lakhimpur, North Lakhimpur

Dated North Lakhimpur the 29th December 2020.



GOVT. OF ASSAM

OFFICE OF THE NARAYANPUR MUNICIPAL BOARD

NARAYANPUR : : LAKHIMPUR DISTRICT, P.O. - DIKRONG : : PIN - 784164

No. NMB/EO/47/2017-18/300

Dated the Narayanpur, 8th July/2021

To,

The Addl. Deputy Commissioner (i/c NGT)
Lakhimpur, North Lakhimpur

Sub : Submission of Status report on implementation of District Environment Plan (DEP) in compliance to the order of Hon'ble NGT in O.A. No. 360/2018 (Shree Nath Sharma - Vs - UoI & Ors.)

Ref. No. LDC.80/NGT/Reports/2019/148

Dated, Lakhimpur the 7th July, 2021

Sir,

With reference to the subject cited above, I have the honour to submit here with the status report on Implementation of District Environment Plan (DEP) as per specific thematic arrears in compliance to the Order of Hon'ble NGT in O.A. No. 360/2018 (Shree Nath Sharma - Vs - UoI & Ors.), and as sought by the vide letter No. given in the reference.

This is for favour of your kind submission & necessary action.

Yours faithfully,

Executive Officer
Narayanpur Municipal Board
Narayanpur Municipal Board

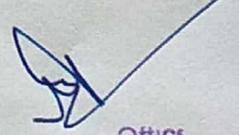


Status report on implementation of District Environment Plan (DEP)

Narayanpur Municipal Board

1. Solid Waste Management including Legacy Waste

Sl. No.	Details of Data Requirement	Units of Measurable Outcome
1	Name of the ULB	Narayanpur Municipal Board
2	Population(As per 2011 Census)	6001
3	Total solid waste Generation	2.98 MT/Day
4	Qty. of Dry Waste segregated	0.5960 MT/Day
5	Qty. of Wet Waste segregated	0.8960 MT/Day
6	Qty. of C&D Waste segregated	not estimated
7	Qty. of Street Sweeping	not estimated
8	Qty. of Drain Silt	not estimated
9	Qty. of Domestic Hazardous Waste(DHW) collected	No Facility
10	Qty. of Other Waste (Horticulture, sanitary waste, etc.)	not estimated
11	No of Old dump sites	1 (one)
12	Qty stored in dumpsites	1800 MT
13	No of Sanitary landfills	None
14	No of wards	6 Nos.
16	No of BW Generators	inventory not done
17	No of on-site facilities for Wet Waste	No data
18	Total generation	2.98 MT/Day
19	Wet Waste	0.8960 MT/Day
20	Dry Waste	0.5960 MT/Day
21	C&D Waste	0.15 MT/Day
22	Door to Door Collection	100%
23	Mechanical Road Sweeping	not initiated
24	Manual Sweeping	100%]
25	Segregated Waste Transport	50%
26	Digesters (Bio-methanation)	not initiated


Executive Office
Narayanpur Municipal Board



	Composting operation	Initiated
28	MRF Operation	Partially Installed
29	Use of Sanitary Landfill	no SLF
30	Reclamation of old dumpsites	not initiated
31	Linkage with Waste to Energy Boilers / Cement Plants	not initiated
32	Linkage with Recyclers	Partially initiated
33	Authorization of waste pickers	not initiated
34	Linkage with TSDF / CBMWTF	not initiated
35	Involvement of NGOs	initiated
36	Linkage with Producers / Brand Owners	not initiated
37	Segregated Transport	yes, 50%
38	Waste Transfer points	1 No. available
39	Sanitary Land fills	Not Available
40	Capacity of sanitary landfills	Not Available
41	Waste Deposit Centers (DHW)	1 (one)
42	Other facilities	No facility
43	Notification of By-laws	In progress
44	Implementation of by-laws	In progress
45	Legacy Waste Management	Yes
46	Legacy Waste present in the Dumpsite	No

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Narayanpur Municipal Board
Executive Officer
Narayanpur Municipal Board



2. Plastic Waste Management

Sl. No.	Details of Data Requirement	Units of Measurable Outcome
1	Estimated Quantity of plastic waste generated	0.0156 MT/Day
2	Door to Door collection	100%
3	Segregated Waste collection	50%
4	Plastic waste collection at Material Recovery Facility	Partially Initiated
5	Authorization of PW pickers	not initiated
6	PW collection Centers	1 No. Established
7	Established linkage with PROs of Producers	not established
8	Established linkage with NGOs	1 No. Established
9	No. of PW recyclers	1 No.
10	No Manufacturers	No
11	No of pyrolysis oil plants	No
12	Plastic pyrolysis	not initiated
13	Use in road making	not initiated
14	Co-processing in Cement Kiln	not initiated
15	Sealing of units producing < 50-micron plastic	All sealed
16	Prohibiting sale of carry bags < 50 micron	Prohibited
17	Ban on Carry bags and other single use plastics as notified by State Government	Implemented
18	No of Producers associated with ULBs	None
19	Financial support by Producers / Brand owners to ULBs	None
20	Amount of PRO Support	None
21	Infrastructure support by Producers / Brand owners to ULBs	None
22	No of collection centers established by Producers / Brand owners to ULBs	None


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Narayanpur Municipal Board
Executive Officer
Narayanpur Municipal Board
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3. C & D Waste Management

Sl. No.	Details of Data Requirement	Units of Measurable Outcome
1	Estimated Quantity	0.15 MT/Day
2	Issuance of Permissions by ULBs	Not initiated
3	Establishment of Deposition Points	Yes
4	C&D Deposition point identified	No
5	Implementation of By-laws	notified
6	Collection of Deposition / disposal Charges	Not initiated
7	Establishment CD Waste Recycling Plant	No facility exists
8	Capacity of CD Waste Recycling Plant	Not available

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Narayanpur Municipal Board
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Narayanpur Municipal Board
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4. E-Waste Management

Sl. No.	Details of Data Requirement	Measurable Outcome
1	Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	No
2	Collection centers established by ULB in District	None
3	Collection centers established by Producers or their PROs in the District	None
4	No authorized E-Waste recyclers / Dismantler	None
5	Authorizing E-Waste collectors	None
6	Involvement of NGOs	Yes, 1 No.
7	Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	No
8	Does ULBs have linkage with authorized Recyclers / Dismantlers	No
9	Does informal trading, dismantling, and recycling of e-waste exists in District	No
10	Does the administration closed illegal E-Waste recycling in the District	No
11	No of actions taken to close illegal trading or processing of E-Waste	No
12	Does PROs / Producers conducted any District level Awareness Campaigns	No
13	Does District Administration conducted any District level Awareness Campaigns	No

Executive Officer
Narayanpur Municipal Board
Executive Officer
Narayanpur Municipal Board



GOVT. OF ASSAM
OFFICE OF THE NORTH LAKHIMPUR MUNICIPAL BOARD
NORTH LAKHIMPUR, ASSAM

No.NLMB (G). 22 /2021-22/ 01

Date:- 19/04/2021

From: The Executive Officer,
North Lakhimpur Municipal Board.

To: The Addl. Deputy Commissioner,
Lakhimpur.

Sub: - Submission of status report on implementation of District Environment Plan (DEP) in compliance to the order of Hon'ble NGT in O.A. No. 360/2018 (Shri Nath Sharma-Vs-UoI & Ors)

Ref: - Your letter no. LDC.80/NGT/Reports/2019/134 Dated North Lakhimpur, the 17th April, 2021

Sir,

With reference to the subject cited above, I have the honour to submit herewith the status report on implementation of District Environment Plan (DEP) in compliance to the order of Hon'ble NGT in O.A. No. 360/2018 (Shri Nath Sharma-Vs-UoI & Ors) as sought vide your letter under reference.

This is for favour of your kind information and necessary action.

Executive Officer,
North Lakhimpur Municipal Board.

Executive Officer
Municipal Board
North Lakhimpur

**The proposed Model Action Plan for 7 thematic areas
1.0 Waste Management Plan
(i) Solid Waste Management Plan (for each ULB)**

No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	Please enter Measurable Outcome for District	North Lakhimpur M.B.
	Name of Urban Local Body (ULB)		[name of ULB]		North Lakhimpur M.B.
	No of ULBs in the District		[Nos]		
	Population		[Nos as per 2011 census]		59,814
SW1	Report on inventory of total solid waste Generation				
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]		15.563 tpd (Approx)
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]		5.0904 tpd (Approx)
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]		7.6356 tpd (Approx)
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]		collection not initiated
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]		1.5563 tpd
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]		Not estimated
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]		No facility
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]		Not estimated
SW1i		No of Old dump sites	[Nos] or [None]		One
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]		26600 tpd
SW1k		No of Sanitary landfills	[Nos] or [None]		None
SW1l		No of wards	[nos]		14
SW2	Compliance by Bulk Waste Generators				
SW2a		No of BW Generators	[numbers] or [inventory not done]		Nil
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]		Nil
SW3	Compliance in segregated waste Collection SW Collection				
SW3a		Total generation	[Automatic] from SW1a		15.563 tpd (Approx)
SW3b		Wet Waste	[in MT/Day] or [Collection Not initiated]		7.6356 tpd (Approx)
SW3c		Dry Waste	[in MT/Day] or [Collection Not initiated]		5.0904 tpd (Approx)
SW3d		C&D Waste	[in MT/Day] or [Collection Not initiated]		Collection not initiated
SW4	Waste Management Operations				
SW4a		Door to Door Collection	[100%] / [partial %] / [not initiated]		100%
SW4b		Mechanical Road Sweeping	[100%] / [partial%] / [not initiated]		Not initiated
SW4c		Manual Sweeping	[100%] / [partial%]		100%
SW4d		Segregated Waste Transport	[100%] / [partial %] / [not initiated]		Partial 30%
SW4e		Digesters (Bio-methanation)	[% of WW] / [not initiated]		Not initiated
SW4f		Composting operation	[% of WW] / [not initiated]		Not initiated
SW4g		MRF Operation	[MRF used] / [not installed]		Not initiated
SW4h		Use of Sanitary Landfill	[% of SW collected] / [no SLF]		No SLF
SW4i		Reclamation of old dumpsites	[initiated] / [not initiated]		A official letter is send to MD for Reclamation of old dumpsite.
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [not initiated]		Not initiated

SW4k		Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [not initiated]	
SW4l		Linkage with Recyclers	[initiated] / [not initiated]	Not initiated
SW4m		Authorization of waste pickers	[initiated] / [not initiated]	Not initiated
SW4n		Linkage with TSDF / CBMWTF	[initiated] / [not initiated]	Not initiated
SW4o		Involvement of NGOs	[initiated] / [not initiated]	Not initiated
SW4p		Linkage with Producers / Brand Owners	[initiated] / [not initiated]	Not initiated
SW4q		Authorisation of Waste Pickers	[initiated] / [not initiated]	Not initiated
SW5	Adequacy of Infrastructure	Issuance of ID Cards	[initiated] / [not initiated]	
SW5a				Not initiated
SW5b		Waste Collection Trolleys	[Nos. Required] / [Nos. Available]	
SW5c		Mini Collection Trucks	[Nos. Required] / [Nos. Available]	
SW5d		Segregated Transport	[Nos. Required] / [Nos. Available]	11 nos available
SW5e		Bulk Waste Trucks	[yes] / [no] / [% area covered]	No
SW5f		Waste Transfer points	[Nos. Required] / [Nos. Available]	Nil
SW5g		Bio-methanation units	[Nos. Required] / [Nos. Available] / [Not available]	Not available
SW5h		Composting units	[Nos. Required] / [Nos. Available]	Nil
SW5i		Material Recovery Facilities	[Nos. Required] / [Nos. Available]	1
SW5j		Waste to Energy (if applicable)	[used or installed] / [not available]	Not available
SW5k		Waste to RDF	[Required] / [Nos. Available]	Nil
SW5l		Sanitary Landfills	[Nos] / [Nos. Available]	Nil
SW5m		Capacity of sanitary landfills	[Required] / [Nos. Available]	Nil
SW5n		Waste Deposit Centers (DHW)	[MT] / [Nos. Available]	Nil
SW5o		Other facilities	[Nos] / [Nos. Available]	Nil
SW5p			[give or select from list]	Nil
SW6	Notification and Implementation of By-Laws			
SW6a		Notification of By-laws	[done] / [in progress] / [not initiated]	Done
SW6b		Implementation of by-laws	[done] / [in progress] / [not initiated]	Done
SW7	Adequacy of Financial Status of ULB			
SW7a		CAPEX Required	[INR] / [Not required]	Required
SW7b		OPEX	[INR per Year] / [% of requirement]	
SW7c		Adequacy of OPEX	[Yes] / [No]	No
(ii) Plastic Waste Management (for each ULB)				
No.	Action Areas	Details of Data Requirement	Measurable Outcome	
	Name of ULB		[name of ULB]	North Lakhimpur MB
	Population		[Nos as per 2011 census]	59,814
PW1	Inventory of plastic waste generation			
PW1a		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]	
PW2	Implementation of Collection			
PW2a		Door to Door collection	[100%] / [partial %] / [not initiated]	100%
PW2b		Segregated Waste collection	[100%] / [partial %]	Partial 30%
PW2c		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]	Not installed
PW2d		Authorization of PW pickers	[Nos] / [not initiated]	Not initiated
PW2e		PW collection Centers	[Nos] / [not established]	3 nos

PW3	Establishment of linkage with Stakeholders			
PW3a		Established linkage with PROs of Producers	[Nos] / [not established]	Not established
PW3b		Established linkage with NGOs	[Nos] / [not established]	Not established
PW4	Availability of facilities for Recycling or utilization of PW			
PW4a		No. of PW recyclers	[Nos]	Nil
PW4b		No Manufacturers	[Nos]	Nil
PW4c		No of pyrolysis oil plants	[Nos]	Nil
PW4d		Plastic pyrolysis	[Quantity in MT sent per Month]	Nil
PW4e		Use in road making	[Quantity MT used per Month]	Nil
PW4f		Co-processing in Cement Kiln	[Quantity in MT sent per Month]	Nil
W5	Implementation of PW Management Rules, 2016			
W5a		Sealing of units producing < 50-micron plastic	[All sealed] / [Partial] / [no action]	No such producing units are available under NL. Town
PW5b		Prohibiting sale of carry bags < 50 micron	[Prohibited] / [Partial] / [no action]	Prohibited
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]	Implemented
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners			
PW6a		No of Producers associated with ULBs	[Nos] / [None]	None
PW6b		Financial support by Producers / Brand owners to ULBs	[Nos] / [None]	None
PW6c		Amount of PRO Support	[Rs...]	
PW6d		Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]	None
PW6e		No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]	None

(iii) C&D Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome	
	Name of ULB		[name of ULB]	North Lakhimpur MB
	Population		[Nos as per 2011 census]	59814
CD1	Inventory of C&D waste generation			
CD1a		Estimated Quantity	[Kg/Day] / [Not estimated]	Not estimated
CD2	Implement scheme for permitting bulk waste generators			
CD2a		Issuance of Permissions by ULBs	[Initiated] / [Not initiated]	Not initiated
CD3	Establishment of C&D Waste Deposition centers			
CD3a		Establishment of Deposition Points	[Yes] / [No]	No
CD3b		C&D Deposition point identified	[Yes] / [No]	No
CD4	Implementation of By-Laws for CD Waste Management			
CD4a		Implementation of By-laws	[notified] / [not notified]	Notified
CD5	Establishment of C&D Waste recycling plant or linkage with such facility			

CD5a		Establishment CD Waste Recycling Plant	[Established] / [Sent to shared Facility] / [No facility exists]		No facility exists
CD5b		Capacity of CD Waste Recycling Plant	[MT/Day] / [Not available]		Not available

(iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome		
	Name of ULB		[name of ULB]		
	Population		[Nos as per 2011 census]		
BMW1	Inventory of Biomedical Waste Generation				
BMW1a		Total no. of Bedded Hospitals	[Nos] / [No inventory]		
BMW1b		Total no. of non-bedded HCF	[Nos] / [No inventory]		
BMW1c		Total no. Clinics	[Nos] / [No inventory]		
BMW1d		No of Veterinary Hospitals	[Nos] / [No inventory]		
BMW1e		Pathlabs	[Nos] / [No inventory]		
BMW1f		Dental Clinics	[Nos] / [No inventory]		
BMW1g		Blood Banks	[Nos] / [No inventory]		
BMW1h		Animal Houses	[Nos] / [No inventory]		
BMW1i		Bio-research Labs	[Nos] / [No inventory]		
BMW1j		Others	[Nos] / [No inventory]		
BMW2	Authorization of HCFs by SPCBs / PCCs				
BMW2a		Bedded HCFs	[Nos Authorized]		
BMW2b		Non-bedded HCFs	[Nos Authorized]		
BMW3a	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)				
BMW3a		No of CBMWTFs	[Nos] / None		
BMW3b		Linkage with CBMWTFs	[Yes] / [no linkage]		
BMW3c		Capacity of CBMWTFs	[Adequate] / [Not adequate]		
BMW3d		Requirements of CBMWTFs	[Require] / [not required]		
BMW3e		Captive Disposal Facilities of HCFs	[Nos] / [None]		
BMW4	Compliance by CBMWTFs				
BMW4a		Compliance to standards	[Meeting] / [Not meeting] / [NA]		
BMW4b		Barcode tracking by HCFs / CBMWTFs	[100%] / [Partly %] / [None]		
BMW4c		Daily BMW lifting by CBMWTFs	[Kg / day]		
BMW5	Status of Compliance by Healthcare Facilities				
BMW5a		Pre-segregation	[100%] / [partly %] / [None]		
BMW5b		Linkage with CBMWTFs	[100%] / [partly %] / [None]		

(v) Hazardous Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome		
HW1	Inventory of Hazardous Waste				
HW1a		No of HW Generating Industry	[Nos.]		
HW1b		Quantity of HW	[MT/Annum]		
HW1c		Quantity of Incinerable HW	[MT/Annum]		
HW1d		Quantity of land-fillable HW	[MT/Annum]		
HW1e		Quantity of Recyclable / utilizable HW	[MT/Annum]		

HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites				
HW2a		No of HW dumpsites	[Nos] / [None]		
HW2c		Probable Contaminated Sites	[Nos] (provide list)		
HW3	Authorization by SPCBs/PCCs				
HW3a		No of industries authorized	[Nos]		
HW3b		Display Board of HW Generation in front of Gate	[Nos]		
HW3	Availability of Common Hazardous Waste TSDF				
HW3a		Common TSDF	[Exists] / [No] / [Sent to Other District within State]		
HW3b		Industries linkage with TSDF	[Nos.]		
HW4	Linkage of ULBs in District with Common TSDF				
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	[Yes] / [No]		

(vi) E-Waste Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome		
EW1	Status of facilitating authorized collection of E-Waste				
EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	[Yes] / [No]		No
EW1c		Collection centers established by ULB in District	[Nos] / [None]		None
EW1d		Collection centers established by Producers or their PROs in the District	[Nos] / [None]		None
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler	[Yes] / [No]		No
EW1f		No authorized E-Waste recyclers / Dismantler	[Nos] / [None]		None
EW2	Status of Collection of E-Waste				
EW2a		Authorizing E-Waste collectors	[Authorized] / [None]		None
EW2b		Involvement of NGOs	[Yes] / [No] / [Nos]		No
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	[Yes] / [No] / [Nos]		No
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers	[Yes] / [No]		No
EW4	Control E-Waste related pollution				
EW4a		Does informal trading, dismantling, and recycling of e-waste exists in District	[Yes] / [No]		No
EW4b		Does the administration closed illegal E-Waste recycling in the District	[Yes] / [No] / [Nos]		No
EW4c		No of actions taken to close illegal trading or processing of E-Waste	[Nos]		

EW5	Creation of Awareness on E-waste handling and disposal			
EW5a		Does PROs / Producers conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]	No
EW5c		Does District Administration conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]	No

2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome		
WQ1	Inventory of water resources in District				
WQ1a		Rivers	[Nos] and [Length in Km]		
WQ1b		Length of Coastline	[in Km]		
WQ1c		Nalas/Drains meeting Rivers	[Nos]		
WQ1d		Lakes / Ponds	[Nos] and [Area in Hectares]		
WQ1e		Total Quantity of sewage and industrial discharge in District	[Automatic] (SW1a+IW1b)		
	Control of Groundwater Water Quality				
WQ2a		Estimated number of bore-wells	[Nos]		
WQ2b		No of permissions given for extraction of groundwater	[Nos]		
WQ2c		Number of groundwater polluted areas	[Nos]		
WQ2d		Groundwater Availability	[adequate] / [not adequate]		
WQ3	Availability of Water Quality Data				
WQ3a		Creation of monitoring cell	[Yes] / [No]		
WQ3b		Access to Surface water and groundwater quality data at DM office	[Available] or [Not available]		
WQ4	Control of River side Activities				
WQ4a	Control of River side Activities	River Side open defecation	[Fully Controlled] / [Partly controlled] / [no Measures taken]		
WQ4b		Dumping of SW on river banks	[Fully Controlled] / [Partly controlled] / [no Measures taken]		
WQ4c		Control measures for idol immersion	[Measures taken] / [Measures taken post immersion] / [No Measures taken]		
WQ5	Control of Water Pollution in Rivers				
WQ5a		Percentage of untreated sewage	[%] (automatic SM1g/SM1a)		
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	[Monitored] / [Not monitored] [not applicable]		
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	[Nos]		
WQ6	Awareness Activities				
WQ6a		District level campaigns on protection of water quality	[Nos in previous year]		
WQ6b	Oil Spill Disaster Contingency Plan				
WQ6a		Creation of District Oil Spill Crisis Management Group	[Created] / [Not Created]		
WQ6b		Preparation District Oil Spill Disaster Contingency Plan	[Prepared] / [Not Prepared]		
WQ7	Protection of Flood plains				

WQ7a	Rainwater Harvesting	Encroachment of flood plains is regulated.	[Yes] / [No]		
WQ8a		Action plan for Rain water harvesting	[Implemented] / [Not implemented]		

3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome		
SM1	Inventory of Sewage Management				
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	[MLD]		
SM1b		No of Class-II towns and above	[Nos]		
SM1c		No of Class-I towns and above	[Nos]		
SM1d		No of Towns needing STPs	[Nos]		
SM1e		No of Towns STPs installed	[Nos]		
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	[MLD]		
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	[Automatic]		
SM1h		Quantity of sewage flowing into lakes	[MLD]		
SM1i		No of industrial townships	[Nos]		
SW2	Adequacy of Available Infrastructure for Sewage Treatment				
SM2a		% sewage treated in STPs	[Automatic]		
SM2b		Total available Treatment Capacity	[MLD]		
SM2c		Additional treatment capacity required	[MLD]		
SM3	Adequacy of Sewerage Network				
SM3a		No of ULBs having partial underground sewerage network	[Nos]		
SM3b		No of towns not having sewerage network	[Nos]		
SM3c		% population covered under sewerage network	[Automatic]		

4.0 Industrial Wastewater Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome		
IWW1	Inventory of industrial wastewater Generation in District				
IWW1a		No of Industries discharging wastewater	[Nos]		
IWW1b		Total Quantity of industrial wastewater generated	[MLD]		
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers	[MLD]		
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	[MLD]		
IWW1e		Prominent Type of Industries	[Agro based] / [Chemical - Dye etc.] / [Metallurgical] / [Pharma] / [Pesticide] / [Power Plants] / [Mining] / [Automobile] : Multiple selection based on size of operation and number		
IWW1f		Common Effluent Treatment Facilities	[Nos] / [No CETPs]		

IWW2	Status of compliance by Industries in treating wastewater				
IWW2a		No of Industries meeting Standards	[Nos]		
IWW2b		No of Industries not meeting discharge Standards	[Automatic]		
IWW2c		No of complaints received or number of recurring complaints against industrial pollution in last 3 months	[Nos]		
AWW4	Status of Action taken for not meeting discharge standards				
IWW4a		No industries closed for exceeding standards in last 3 months	[Nos]		
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs	[Nos]		

5.0 Air Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome		
AQ1	Availability of Air Quality Monitoring Network in District				
AQ1a		No of Manual Air Quality monitoring stations operated by SPCBs /CPCB	[Nos] / [None]		
AQ1c		No of Automatic Air Quality monitoring stations Operated by SPCBs / CPCB	[Nos] / [None]		
AQ2	Inventory of Air Pollution Sources				
AQ2d		Identification of prominent air polluting sources	[Large Industry] / [Small Industry] / [Unpaved Roads] / [Burning of Waste Stubble] / [Brick Kiln] / [Industrial Estate] / [Others] (Multiple selection)		
AQ2a		No of Non-Attainment Cities (cities not meeting ambient air quality standards)	[Nos] / [None]		
AQ2b		Action Plans for non-attainment cities	[Prepared] / [Not yet prepared]		
AQ3	Availability of Air Quality Monitoring Data at DMs Office				
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	[Available] / [Not yet Available]		
AQ4	Control of Industrial Air Pollution				
AQ4a		No of Industries meeting Standards	[Nos]		
AQ4b		No of Industries not meeting discharge Standards	[Nos]		
AQ5	Control of Non-industrial Air Pollution sources				
AQ5a		Control open burning of Stubble – Number fire incidents during winter	[Nos]		

AQ5b		Control Open burning of Waste – Nos of actions Taken	[Nos]		
AQ5c		Control of forest fires	[SOP available] / [No SoP]		

6.0 Mining Activity Management plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome		
MI1a	Inventory of Mining in District				
MI1a		Type of Mining Activity	[Sand Mining] / [Iron Ore] / [Bauxite] / [Coal] / Other Multiple selection in order of magnitude of operations		
MI1b		No of Mining licenses given in the District	[Nos]		
MI1c		Area covered under mining	[Sq Km]		
MI1d		Area of District	[Sq Km]		
MI1e		Sand Mining	[Yes] / [No]		
MI1f		Area of sand Mining	[River bed] / [Estuary] / [Non -river deposit]		
MI2	Compliance to Environmental Conditions				
MI2a		No of Mining areas meeting Environmental Clearance	[Nos]		
MI2b		No of Mining areas meeting Consent Conditions of	[Nos]		
MI3a	Mining related environmental Complaints				
MI3b		No of pollution related complaints against Mining	[Nos]		
MI4	Action against non-complying mining activity				
MI4a		No of Mining operations suspended for violations to	[Nos]		
MI4b		No od directions issued by SPCBs	[Nos]		

7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome		
NP1	Availability Monitoring equipment				
NP1a		No. of noise measuring devices with district administration	[Nos] / [None]		None
NP1b		No. of noise measuring devices with SPCBs	[Nos] / [None]		None
NP2	Capability to conduct noise level monitoring by State agency / District authorities				
NP2a		capability to conduct noise level monitoring by State agency / District authorities	[Available] / [Not available]		Not available
NP2	Management of Noise related complaints				
NP2a		No of complaints received on noise pollution in last 1 year	[Nos]		NA
NP2b		No of complaints redressed	[Nos]		NA
NP3	Compliance to ambient noise standards				

P3a		Implementation of Ambient noise standards in residential	[Regular Activity] / [Occasional] / [Never]		Never
P3b		Noise monitoring study in district	[carried out] / [not carried out]		Not carried out
P3c		Sign boards in towns and cities in silent zones	[Installed] / [Partial] / [Not Installed]		

C.S.B.
Executive Officer

W.S.
North Lakhimpur Municipal Board
Executive Officer
Municipal Board
North Lakhimpur

GOVT. OF ASSAM
OFFICE OF THE EXECUTIVE ENGINEER (PHE) : NORTH LAKHIMPUR DIVISION,
NORTH LAKHIMPUR.

No. PHEE / NL / 2021 - 22 / EG-26(B) / 1982

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To,

The Addl. Deputy Commissioner (NGT Cell)
Lakhimpur District.

Sub :- Report on Arsenic affected Habitation as per Hon'ble NGT guide line.

Sir,

With reference to the subject cited above, I have the honour to submit here with the details of Arsenic affected Habitation under North Lakhimpur (PHE) Division as per Hon'ble NGT guide line.

This is for favour of your kind information and necessary action..

Yours' Faithfully ,

Encl. As stated above .


Executive Engineer (PHE)
North Lakhimpur Division.

MEMO No. PHEE / NL / 2021 - 22 / EG-26(B) /

Dtd.21

Copy to :-

1. The Superintending Engineer (PHE) , North Lakhimpur (PHE) Circle , North Lakhimpur for favour of kind information .


Executive Engineer (PHE)
North Lakhimpur Division.

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DETAILS OF ARSENIC AFFECTED HABITATIONS

Block	GP	Name of Affected habitation	Name of Scheme	Physical Progress	Remarks
Narayanpur	Dakhin Narayanpur	Dangia Pather	Community Water purifying Plant (CWPP)	Completed on 31 st Dec'2020	Short term mitigation as per NGT guideline


Executive Engineer (PHE)
North Lakhimpur Division